

इ. सिं. चहल

भा. प्र. से.

आयुक्त

बृहन्मुंबई महानगरपालिका

No.MGC/F/4786

Date : 13 /07/2021

To,
Hon'ble Chief Secretary,
Government of Maharashtra
Mantralaya, Mumbai-400032.

Sub :- Exemption from RT PCR Test Report for fully vaccinated Domestic passengers.

Ref :- Govt. Of Maharashtra vide order No.DMU/2020/ CR.92/DisM-I dated 12.05.2021

After outbreak of Covid-19 pandemic and due to increasing number of covid positive cases, Govt. Of Maharashtra vide order No.DMU/2020/ CR.92/DisM-I dated 12.05.2021 imposed restrictions on domestic passengers arriving in the State of Maharashtra. As per the Govt. Directives, any passenger arriving in State of Maharashtra by any mode of transport is required to carry negative RT PCR test conducted 48 hours prior to commencing the journey.

Municipal Corporation of Greater Mumbai also issued directives pertaining to domestic passengers arriving in the city of Mumbai. According to the directives, any passengers arriving in the City of Mumbai is required to have negative RT PCR test conducted 48 hours prior to commencing the journey.

These restrictions were primarily imposed on the passengers arriving from Gujarat State, Goa, Delhi, Rajasthan and Kerala, however, due to increase in number of cases, it was decided to impose restrictions on all the passengers arriving in City of Mumbai from any part of the country.

महानगरपालिका मुख्यालय, महापालिका मार्ग, मुंबई - ४०० ००१.

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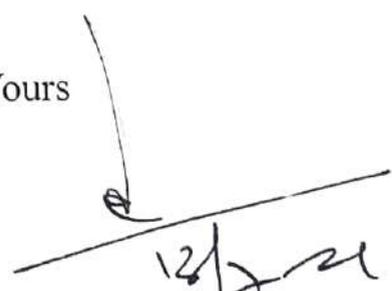
The vaccination drives across the nation has been commenced and many citizens who are fully vaccinated, are requesting to waive off the condition with respect to carrying negative RT PCR test report.

Govt. Of Maharashtra as well as Municipal Corporation of Greater Mumbai have imposed condition with regards to carrying negative RT PCR test report while arriving in the City. The said guidelines are being followed and compliance accordingly is ensured at Mumbai Airport.

There are many passengers who are taking up journey to Delhi or other business places in the morning and they are returning back on the same day in the evening or next day morning, in such case conducting the RT PCR test and getting the report become impossible.

In view of above, the domestic passengers who are fully vaccinated may be exempted from carrying negative RT PCR test report while arriving in the City of Mumbai.

Yours


Municipal Commissioner

23/7/21